

GOVERNMENT OF INDIA
MINISTRY OF CHEMICALS AND FERTILIZERS
DEPARTMENT OF FERTILIZERS

LOK SABHA

UNSTARRED QUESTION NO. 2434 TO BE ANSWERED ON: 13.02.2026

Action against Fake Fertilizers Companies

+2434: Shri Amra Ram:

Will the Minister of **CHEMICALS AND FERTILIZERS** be pleased to state:

- (a) whether the Government has taken any action against persons involved in manufacturing fake chemical fertilizers in the country, if so, the details thereof;
- (b) the number of factories engaged in manufacturing fake fertilizers/chemical fertilizers detected in the country during the last five years along with the action taken against them so far; and
- (c) the action taken by the Government against the vendors and companies for forcibly selling unnecessary medicines or other items along with fertilizers to farmers till date?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS & FERTILIZERS

(SMT. ANUPRIYA PATEL)

(a) to (c) In order to ensure supply of quality fertilizers, the DA&FW is administering the Fertilizer (Inorganic, Organic or Mixed) Control Order (FCO), 1985 under the Essential Commodities Act, 1955. FCO, 1985 strictly prohibits the manufacture/sale of fertilizer which are not of prescribed standards. Under FCO, State Governments are the enforcement authority empowered to take action against violation. It is the responsibility of the States to ensure quality fertilizers are available to farmers. Accordingly, State authorities take necessary action as per the Essential Commodities Act as the case may be. Any violation of the provision of the Fertilizer (Control) Order invokes both administrative action such as Cancellation & Suspension of Authorization letter and Penal action under the Essential Commodities Act of punishment for a period of three months to seven years. The Government of

India in consultation with the State Government monitors the enforcement action taken by State Government against the cases of Black marketing, Hoarding, Sub-standard and Diversion on weekly basis. In the country, Since April 2025, 4,30,541 raids have been conducted with 15,544 show cause notices issued, 6,620 licenses suspended/cancelled and 794 FIRs registered against defaulters. The statement indicating the number of cases of Black marketing, Hoarding, Sub-standard and Diversion reported by the State Government is placed at **Annexure**.

Further, as per the information received from the State Governments, most States have reported that no factories and companies are found involved in the manufacturing of fake chemical fertilizers during the last five years. However, a few States have reported such cases against person/vendors and actions taken by them. The State of Chhattisgarh registered two FIRs; Haryana registered four FIRs; Karnataka registered 15 FIRs; Madhya Pradesh reported 16 cases of fake fertilizers and registered 14 FIRs; Maharashtra registered cases against 19 manufacturers involved in fake fertilizers; Odisha reported three cases; Rajasthan took action against 42 manufacturers of suspicious fertilizers; and Uttar Pradesh reported 36 cases during the last five years.

Furthermore, Government of India has declared fertilizers as an Essential Commodity under the Essential Commodities Act, 1955, and has adequately empowered State Governments to prevent any form of tagging/forceful selling. However, DoF has issued instructions on regular basis to fertilizer companies and State Governments to discourage tagging of other products with subsidized fertilizers.

Annexure referred in reply to part (a) to (c) of Lok Sabha Un-Starred Question No. 2434 to be answered on 13/02/2026

Cumulative Statement from April 25 to February 26 (as on 06.02.2026)																	
Action taken by the State Government to check black marketing, hoarding, quality check, diversion etc during the Kharif season from April 2025 to February 2026 as on date (06.02.2026)																	
States	No. of Inspections /raids	Black Marketing			Hoarding			Sub Standard Quality			Diversi on			Convicti on with details*	Toat al		
		Show cause notice issued	No. of licenses cancell e d/su spende d	FIR registe red	Show cause notice issued	No. of licenses cancell e d/su spende d	FIR registe red	Show cause notice issued	No. of licenses cancell e d/su spende d	FIR registe red	Show cause notice issued	No. of licenses cancell e d/su spende d	FIR registe red		Show cause notice issued	No. of licenses cancell e d/su spende d	FIR registe red
Andhra Pradesh	21631	80	10	9	196	11	19	354	0	0	19	4	12	NIL	649	25	40
Arunachal Pradesh	0	0	0	0	0	0	0	0	0	0	0	0	0	NIL	0	0	0
Assam	4864	12	6	1	59	0	0	46	1	0	27	0	0	NIL	144	7	1
Bihar	23443	1264	797	117	7	0	0	6	0	0	0	0	0	NIL	1277	797	117
Chhattisgarh	6975	295	13	4	29	1	0	145	5	0	24	0	0	NIL	493	19	4
Dadar & Nagar	0	0	0	0	0	0	0	0	0	0	0	0	0	NIL	0	0	0
Delhi	355	0	0	1	0	0	0	3	0	0	0	3	0	NIL	3	3	1
Goa	619	544	180	6	10	0	0	32	1	0	16	0	0	NIL	602	181	6
Gujarat	16480	56	3	1	25	0	0	131	2	0	19	4	11	NIL	231	9	12
Haryana	5139	65	15	10	24	20	5	51	12	6	13	5	6	NIL	153	52	27
Himachal Pradesh	15	0	0	0	0	0	0	0	0	0	0	0	0	NIL	0	0	0
Jammu & Kashmir	4855	143	44	2	34	3	0	67	2	0	8	0	0	NIL	252	49	2
Jharkhand	759	57	20	11	32	4	0	2	0	0	1	1	0	NIL	92	25	11
Karnataka	8824	368	25	1	243	5	0	246	14	2	96	6	8	NIL	953	50	11
Kerala	1608	0	0	0	0	0	0	50	0	0	4	0	4	NIL	54	0	4
Madhya Pradesh	6110	0	0	92	0	0	0	744	44	4	729	160	15	NIL	1473	204	111
Maharashtra	49007	16	0	16	0	0	0	1704	1354	44	1	73	2	NIL	1721	1427	62
Manipur	3	0	0	0	0	0	0	0	0	0	1	0	0	NIL	1	0	0
Meghalaya	707	0	0	0	0	0	0	0	0	0	0	0	0	NIL	0	0	0
Mizoram	37	2	0	0	0	0	0	0	0	0	4	0	0	NIL	6	0	0
Nagaland	78	14	0	14	0	0	0	101	0	0	2	64	1	NIL	117	64	15
Odisha	7640	4	3	2	0	0	0	55	1	1	2084	110	4	NIL	2143	114	7
Puducherry	52	0	0	0	0	0	0	0	0	0	0	0	0	NIL	0	0	0
Punjab	6513	37	1	1	20	0	1	307	93	3	5	0	6	NIL	369	94	11
Rajasthan	11938	652	118	48	74	40	34	512	1	2	27	22	27	NIL	1265	181	111
Tamilnadu	21342	14	0	4	6	8	0	33	25	0	112	17	1	NIL	165	50	5
Telangana	135052	5	9	3	4	2	0	128	0	0	4	0	5	NIL	141	11	8
Tripura	803	0	0	0	9	0	0	0	0	0	0	0	0	NIL	9	0	0
Uttar Pradesh	42548	2480	2951	183	164	139	11	167	161	20	88	7	14	3	2899	3258	228
Uttarakhand	510	0	0	0	0	0	0	0	0	0	43	0	0	NIL	43	0	0
West Bengal	52634	0	0	0	0	0	0	289	0	0	0	0	0	NIL	289	0	0
Total	430541	6108	4195	526	936	233	70	5173	1716	82	3327	476	116	3	15544	6620	794

